

1	2
<i>Southern Region</i>	
Andhra Pradesh	7234.1
Karnataka	4085.9
Kerala	2898.8
Tamil Nadu	7872.0
Goa	636.0
Total	22726.8
<i>Eastern Region</i>	
Bihar	3080.9
DVC	1392.4
Orissa	2501.9
West Bengal	2935.8
Sikkim	164.4
Total	10075.4
<i>North-Eastern Region</i>	
Arunachal Pradesh	91.3
Assam	645.5
Manipur	243.3
Meghalaya	143.8
Mizoram	117.7
Nagaland	131.4
Tripura	136.4
Total	1509.4

Indirawati power project

4358. SHRI BHAKTA CHARAN DAS : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Orissa has requested the Union Government to provide certain sum for Indirawati Power Project;

(b) if so, whether the Government have sanctioned the amount; and

(c) if so, the amount actually released for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). A loan of Rs. 320 crores has been sanctioned for the Upper Indirawati Power Project to the Orissa Hydro Power Corporation Limited by the Power Finance Corporation. Of this a sum of Rs. 17 crores has been released so far.

[Translation]

Irregularities in Housing Authorities

4359. SHRI ASHOK PRADHAN : Will the PRIME MINISTER be pleased to state :

(a) whether large scale irregularities are being committed in the Ghaziabad Development Authority/ Khurja Development Authority/Noida Development Authority/Greater Noida Development Authority;

(b) whether complaints have been received in this regard;

(c) if so, the details thereof; and

(d) the action taken/proposed to be taken against those found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Water Supply to Rural Areas

4360. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether Government have allocated funds to the States for digging wells during 1996-97;

(b) if so, the details thereof, State-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir. Funds have been allocated to States during 1996-97 under Million Scheme for digging wells.

(b) The details are given in the enclosed Statement.

(c) Does not arise.

STATEMENT

Allocation of Central Funds Under MWS for the year 1996-97

		(Rs. in lakhs)	
S.No.	State	Allocation 1996-97	50% of Allocation
1	2	3	4
1.	Andhra Pradesh	3473.71	1736.86
2.	Arunachal Pradesh	35.66	17.83
3.	Assam	1143.53	571.77
4.	Bihar	6813.55	3406.78
5.	Goa	38.53	19.27